

2. It was also recommended that it may be necessary to set up 4-5 new plants of 1350 tpd ammonia with matching urea capacity in the northern region.

3. Gas was recommended as the feed-stock for the new nitrogenous fertilizer plants.

Steps for meeting the demand

4. The deficit of 51-52 lakh tonnes of Nitrogen in 1994-95 is proposed (by the Study Group) to be met partly through imports (around 36 lakh tonnes) and partly by build up of additional capacity (15-16 lakh tonnes). Recommendations of the Study Group are under consideration.

Average Consumption of Fertilizers

*652. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) the average consumption of fertilizers at national level and that of Orissa;

(b) the steps proposed to be taken to increase the use of fertilizers in States where there are no proper communication facilities ; and

(c) whether Government propose to give up the criteria of distribution of fertilizers on short term credit on the basis of turnover and backwardness of the area in the field of agriculture ?

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL) : (a) The estimated per hectare consumption of fertilizers during 1987-88 is 51.56 kgs./ha. at the national level and 17.76 kgs./ha. in Orissa.

(b) Steps being taken include opening of additional retail outlets at the village level, arranging block demonstration programmes, providing transport subsidy on the transportation of fertiliser from block headquarters to the village level, increasing soil testing facilities, nominating lead fertilizer suppliers for each district to undertake promotion programmes etc.

(c) No, Sir. These criteria are also kept in view while sanctioning the short term loan for agricultural inputs.

[Translation]

Bonded Labour

*653. SHRI KAMMODILAL JATAV : Will the Minister of LABOUR be pleased to state :

(a) whether any survey has been conducted to ascertain the remaining number of bonded labour in Madhya Pradesh;

(b) if so, the time by which they would be released and rehabilitated; and

(c) the details of rehabilitation scheme for them ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) and (b). 6,793 bonded labour have been identified and released by the State Government of Madhya Pradesh up to 29/2/1988, out of which 5,422 have been rehabilitated. 1,371 released bonded labour remain to be rehabilitated. The State Government has been asked to rehabilitate all the identified and released bonded labour by the end of 1988-89.

(c) The Central Government has issued guidelines to the State Governments for framing various schemes for rehabilitation of released bonded labourers, keeping in view their individual performances and aptitudes. The schemes could be both land based or non-land based. States have also been advised to integrate the Centrally Sponsored Scheme for rehabilitation of bonded labour with other anti-poverty programmes.

[English]

Illegal Allotment of Plots by D.D.A.

6500. DR. B.L. SHAILESH :
SHRI SANAT KUMAR
MANDAL :
SHRI P.M. SAYEED :
SHRI H.N. NANJE GOWDA :
SHRI BANWARI LAL
PUROHIT :
SHRI G.S. BASAVARAJU :
SHRI S.B. SIDNAL :
SHRI HARIHAR SOREN :
SHRI C. MADHAV REDDY :

Will the Minister of URBAN DEVELOPMENT be pleased to state ;

(a) whether the illegal allotments of